

Name of the Corporate Debtor :SAR Ispat Private Limited
Date of commencement of CIRP: 5th Jan 2024 (Order Copy Published on 9th Jan 2024)
List of creditors as on: 03/02/2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	49,87,47,150.00	1	49,87,47,150.00	-	-	#REF!	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	-	
5	Operational creditors (Workmen)	0								
6	Operational creditors (Employees)	0								
7	Operational creditors (Government Dues)	1	1,36,894.00					1,36,894.00		
8	Operational creditors (other than Workmen and Employees and Government Dues)	0								
9	Other creditors, if any, (other than financial creditors and operational creditors)	0								
Total		2	49,88,84,044.00	1.00	49,87,47,150.00	-	-	#REF!		

Annexure-1
Name of the Corporate Debtor : Parakkott Investment India Private Limited
Date of commencement of CIRP: 17th Oct 2023 (Order copy Published on 18th Oct 2023)
List of creditors as on: 08/11/2023

List of secured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

NIL

Annexure-2
Name of the Corporate Debtor : SAR Ispat Private Limited
Date of commencement of CIRP:5th Jan 2024 (Order copy Published on 9th Jan 2024)
List of creditors as on: 03/02/2024

List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

Annexure – 5

Name of the Corporate Debtor : SAR Ispat Private Limited
Date of commencement of CIRP: 5th Jan 2024 (Order Copy Published on 9th Jan 2024)
List of creditors as on: 03/02/2024

List of operational creditors (Workmen)
 (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL													

Annexure – 6

Name of the Corporate Debtor : SAR Ispat Private Limited
Date of commencement of CIRP: 5th Jan 2024 (Order Copy Published on 9th Jan 2024)
List of creditors as on: 03/02/2024

List of operational creditors (Employees)
 (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Identification Number	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	-												
2							NIL						
Claims received on account of outstanding Salaries of Ex-employees													
							NIL						
Claims received on account of outstanding Gratuity of ex-employees													
							NIL						

Annexure – 7
Name of the Corporate Debtor : SAR Ispat Private Limited
Date of commencement of CIRP:5th Jan 2024 (Order Copy published on 9th Jan 2024)
List of creditors as on: 03/02/2024

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employment Provident Fund Organisation.(EPFO)	22.01.2024	1,36,894.00	-	0	0	0	0	-	-	-	-	1,36,894.00	submitted in Form G of IBBI (Liquidation Process) Regulation 2016 instead of relevant form of IBBI (CIRP process) Regulation 2016, hence the same is kept under
			1,36,894.00										1,36,894.00	

Annexure – 8
Name of the Corporate Debtor : SAR Ispat Private Limited
Date of commencement of CIRP:5th Jan 2024 (Certified copy received on 9th Jan 2024)
List of creditors as on: 03/02/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1									-	-	-	-	-	-
3						NIL			-	-	-	-	-	-
			-									-		

Annexure – 9

Name of the Corporate Debtor : SAR Ispat Private Limited
Date of commencement of CIRP: 5th Jan 2024 (Order Copy Published on 9th Jan 2024)
List of creditors as on: 03/02/2024

List of other creditors (Other than financial creditors and operational creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					

NIL